

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.220 - IA 680 of 2022  
In  
CP(IB) 88 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Indu Corporation Pvt Ltd  
V/s

Shree Narmada Architectural Systems Ltd

.....Applicant

.....Respondent

**Order delivered on ..04/01/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Advocate, Ms. Pragati Tiwari.

For the Income Tax Dept. : Advocate, Ms. Pankti Shah for Adv. Ms. Maithili Mehta.

**ORDER**

Compliance is done.

Matter to come up before the regular Bench on 30.01.2023.

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**